

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 265 of 2016 (SZ)

Applicant(s)

R. Radha Krishnan,
Cheyyur Taluk,
Kancheepuram District.

Vs.

Respondent(s)

Public Works Officer,
Water Resource Department,
Chepauk, Chennai 600 005 and 8 others.

Legal Practitioners for Applicant(s)

M/s S. Padma

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.09.2018 Applicant counsel present. On request for impleading petition call on 30.10.2018. (Tmt. Meena Satheesh) Registrar